

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

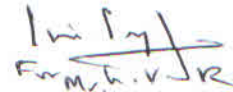
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/16	IA 16/16 IN TP 83/16	Hearing	397 /398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1] G.V. RAO & Co.
9346161601

R G A R 7
in CP


For M. N. V. Rao

2. AKSHAY JAZN
9036789829

R 1,3,4,5

Akhay for
HARANAHALLI LAW PARTNERS

3 K.V. SHYAMA PRASADA
8277337959

Impleading
application



4. S. Vivekananda
for VAB Associates
9845428653

For Petr



ORDER

Counsel for petitioner is present. Counsel for Respondents is present. Sri K.B.Shyam Prasad filed vakalath for Impleading Application. Counsel for R2 filed Memo for withdrawal. R2 and R3 are present in person. Memo is taken on record. List it on 12/6/2017.


Member (J)


Member (T)